

**Impact of liberalisation of FDI policy for different sectors**

2325. SHRI K.G. KENYE: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has recently liberalised the FDI policy for different sectors of the country including Defence sector;
- (b) if so, details of FDI amendments made for foreign investments for over 51 per cent of shares therein; and
- (c) the proposal received by Government on various projects including airports and shipping terminals?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c) The Government reviews Foreign Direct Investment (FDI) policy from time to time, and changes are made in the FDI policy in different sectors to ensure that India remains an attractive and investor-friendly investment destination. Recently, the Government has amended entry routes and FDI caps in all sectors including Defence, through the Press Note No. 5 (2016 Series) dated June 24, 2016, which is available on the website [www.dipp.gov.in](http://www.dipp.gov.in). Press Notes/Circulars. E-Filing of FDI proposals is a continuous process. All proposals after examination and inter-ministerial consultations are considered by the Government as per extant FDI policy and regulations.

**Achievement of target of PSL lending to farmers in Maharashtra**

2326. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

- (a) whether all the Public Sector Banks in Maharashtra have achieved the targets of 18 per cent agricultural loans under Priority Sector Lending to Farmers during the last three years;
- (b) if so, the details thereof, year-wise and Bank-wise;
- (c) if not, the reasons therefor; and
- (d) what action Government proposes to take to ensure that targets of agricultural loans under Priority Sector are achieved by each bank in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Reserve Bank of India (RBI) has reported that as per extant directions on Priority Sector Lending (PSL), a target of 18 per cent of Adjusted Net Bank Credit (ANBC) or Credit Equivalent of Off-Balance Sheet Exposure (CEOBE)